

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):**  
**TIS HAZARI COURTS, DELHI**

**VACANCY NOTICE**

Applications are invited for filling up 02 (Two) positions of Court Auctioneers from the Legal Practitioners practicing at Tis Hazari Courts, Delhi in the prescribed proforma enclosed herewith as "Annexure-A" for appointment of Court Auctioneers. Dully filled applications should be reached in the R & I Branch, Central District, Room No. 204, Second Floor, Tis Hazari Courts, Delhi on or before 30/08/2022 at 04:00 PM. Applications received after the stipulated date and time shall not be entertained.

Note: As per direction of the Hon'ble High Court of Delhi, New Delhi the criteria for the appointment of Court Auctioneers is- "the applicants who have a standing of at least five years or more at the Bar and have an income of Rs.15,000/- or more per annum."

*Balbair Singh*  
08/8/22

(BALBIR SINGH SHALAR)  
ADMINISTRATIVE OFFICER (JUDICIAL)  
ADMINISTRATION BRANCH-I  
O/o PRINCIPAL DISTRICT & SESSIONS JUDGE  
TIS HAZARI COURTS, DELHI

No. 60371-376 /COURT AUC./Admn.I /THC /2022

Dated, Delhi the 08 AUG 2022

**Copy forward for information and necessary action to :-**

1. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi with the request to display the same on all the Notice Boards of Bar Association & Library.
2. The Personal Office of Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-Charge, R&I Branch, Central with the direction to affix this notice on the all Notice Boards on each floor of Tis Hazari Courts Complex, Delhi.
4. The Website Committee with the request to direct the quarter concerned to upload the same on the website of Delhi District Courts, Tis Hazari Courts, Delhi.

*Balbair Singh*  
08/8/22

ADMINISTRATIVE OFFICER  
(JUDICIAL) ADMINISTRATION BRANCH-I  
O/o PRINCIPAL DISTRICT & SESSIONS JUDGE  
TIS HAZARI COURTS, DELHI

APPLICATION FOR THE POST OF COURT AUCTIONEER FOR TIS HAZARI COURT, DELHI		
1.	Name of the applicant (in block letters)	Paste recent passport size photograph
2.	Father's/Husband's Name of the applicant	
3.	Date of Birth (DD/MM/YY)	
4.	Date of enrollment as an Advocate	
5.	Total standing at the Bar (atleast 5 years or more)	
6.	Place where mainly or exclusively practicing	
7.	Average annual Income during the last two years, since enrollment	
8.	Applicant's Residential Address with Telephone Number	
9.	Applicant's Office Address with Telephone Number (If any)	
10.	Whether earlier appointed as Court Auctioneer by this Court ?, If yes, give details.	
11.	Whether earlier appointed as Court Auctioneer by the Govt. of NCT of Delhi ? If yes, give details.	
12.	Reference of two Advocates of ten years standing or other responsible persons intimately knowing the applicant.	Reference should be submitted in the prescribed format attached with the application form as Annexure-"B".
13.	Any special reason which the applicant wants to adduce in support of his/her application	

Date :

(Signature )

Name of the applicant:

List of documents to be attached with the application.

1. Self-attested copies of educational documents.
2. Self-attested copies of professions documents.
2. Self-attested copy of enrollment certificate.
3. Income proof (Affidavit or copy of ITR)
4. Latest original experience certificate issued from Delhi Bar Association.

LETTER OF RECOMMENDATION

I, \_\_\_\_\_ S/W/D/o \_\_\_\_\_

Chamber/Seat No. \_\_\_\_\_

Enrollment No. \_\_\_\_\_ advocate having \_\_\_\_\_ years of practice hereby recommend  
the name of \_\_\_\_\_ chamber No \_\_\_\_\_

for giving position as Court Auctioneer for Tis Hazari Courts Complex, Delhi. He/She bears good moral  
character and known to me personally and he/she fulfills all the required criteria. His/Her candidature may  
be considered for the said position.

(Signature)

Name of Advocate :

Date :

Office Address :

Place :

Mobile No. :